

Central Assistance to Kerala for UGC Scheme

887. PROF. P.J. KURIEN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government of Kerala has approached the Union Government for the second instalment of assistance on account of UGC scheme implementation;

(b) whether the Government of Kerala has forwarded to the Union Government the utilisation certificate of the first instalment;

(c) whether it has come to the notice of the Government that the first instalment has not been utilised properly;

(d) if so, the fact thereof and if not, the reasons therefor; and

(e) the steps being taken to ensure that the assistance given is utilised for the purpose for which it is given?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) to (e). For implementation of the Scheme of Revision of Pay Scales of University/College teachers and other measures for maintenance of standards in Higher Education, the Central Government provides financial assistance to the State Governments to the extent of 80% of the additional expenditure for the period from 1.1.86 to 31.3.1990. The Government of Kerala had asked for a grant of Rs. 38.34 crores for meeting the additional expenditure for implementation of the Scheme. The Central Government has so far released an amount of Rs. 30.00 crores to the State Government in two instalments for the purpose. No instance of improper utilisation of the above assistance has been brought to the notice of the Central Government. The balance amount will be re-

leased after the State Government furnishes details of actual expenditure of the grants released by the Central Government for the implementation of the Scheme.

Maintenance of Lawns of Government Colonies

888. SHRI NANDLAL MEENA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether lawns in the Government residential colonies are being maintained properly;

(b) if not, the reasons therefor; and

(c) the steps taken or proposed to be taken by Government to improve their maintenance?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN):

(a) to (c). It has been the endeavour of the Horticulture Department to improve standards of maintenance through proper guidance and effective supervision. However, the success of these endeavours, to a large extent, depends upon the cooperation of the residents in preventing damage to the lawns and its misuse.

T.B. Patients

889. PROF. K.V. THOMAS: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of T.B. patients in the country as on January 1, 1991;

(b) whether the number of T. B. patients is increasing;

(c) if so, the reasons therefor; and

(d) the steps taken/proposed to be taken for the effective control of T.B.?